THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) No such data is maintained centrally by National Crime Records Bureau (NCRB). Further, 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rests primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.

## Fund for enhancing safety and security of women

- 3751. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Ministry of Women and Child Development has allotted ₹ 2900 crore for enhancing safety and security of women in the country;
  - (b) if so, the details thereof;
- (c) whether Government is utilizing this fund for the modernisation of police infrastructure in various major cities in the country; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) The Ministry of Home Affairs in coordination with the Ministry of Women and Child Development plans to implement a 'Safe City' project in eight selected cities namely, Delhi, Kolkata, Mumbai, Chennai, Bengaluru, Hyderabad, Ahmedabad and Lucknow on a pilot basis with a view to provide safety to women, with funding from the Nirbhaya Fund at an estimated cost of ₹ 2920 crore, during the financial years 2018-19, 2019-2020 and 2020-21.

## Preparedness of NDMA to deal with heat wave conditions

- 3752. SHRI D. KUPENDRA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that heat wave conditions prevail every year since last few years causing disastrous situation in various parts of the country during summers;
  - (b) if so, the details thereof;
- (c) whether the National Disaster Management Authority (NDMA) is fully equipped to face such disastrous heat wave situation in the country in the coming summer months of year 2018; and
  - (d) if so, the details thereof?